

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)
RATIFIED MINUTES OF THE NORMS COMMITTEE-II MEETING
NO.01/81 DATED 15.05.2018 OF ACTUALLY HELD ON 14.06.2018

Please Note

- (i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC(HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
- (ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.
- (iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.
- (iv) The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars No. 50/2009-2014 (RE 2010) dated 28th December, 2011, Policy Circular No.14(RE-2012/2009-14, dated 4th February, 2013 and O.M. No. 01/92/180/Misc./AM.13/PC-VI/10 dated 15.04.2014 or any other provisions under FTP/HBP for EODC.

The Meeting No. 01/81 dated 15.05.2018 of Norms Committee-II for the year 2018-19 was actually held on 13.06.2018 under the Chairmanship of Shri S.B.S. Reddy, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri K.K. Tewari, IA	DHI
2.	Shri S.K. Bhatnagar, Dy.IA	MoS
3.	Shri Shesh Kumar, Consultant	DGFT
4.	Shri Kirti Vardhan, DDG	DGFT
5.	Shri Vinod Kumar Kashyap, FTDO	DGFT

Minutes of the Meeting No.01/81 dated 15.05.2018 actually held on 13.06.2018 is confirmed by the Technical Authority.

MEETING NUMBER : 1/81-ALC2/2018 MEETING DATE : 15.05.2018

1	Case No.: 2/11/81-ALC2/2011	Party Name: DELTA POWER SOLUTIONS INDIA PVT.LTD.	Meet No/Date: 1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00071/AM12/	RLA File :25/24/040/00005/AM12/	Lic.No/Date: 2510003250 25.05.2011	Defer Date: 10.07.2018
	Decision : NC observed that reply of the firm in the above case was referred to MeitY for comments on 12.06.2015. NC decided send a reminder to MeitY to expedite their comments and defer the case. The case stands deferred to 10.07.2018			

2	Case No.: 6/21/81-ALC2/2016	Party Name: FRICITION METAL FIBRES (INDIA) P.LTD	Meet No/Date: 1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00490/AM17/	RLA File :05/23/040/00500/AM12/	Lic.No/Date: 0510325848 25.05.2012	Defer Date: 10.07.2018
	Decision : NC observed that application for the above AA was referred to MSME for comments and as per Committee decision copy of the application was forwarded to DIPP(Chemical Division). NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.			

3	Case No.: 8/10/81-ALC2/2014	Party Name: VEM TECHNOLOGIES PVT LTD.	Meet No/Date: 1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00265/AM15/	RLA File :09/24/040/00640/AM13/	Lic.No/Date: 0910055685 08.04.2013	Defer Date: 10.07.2018
	Decision : NC observed that reply of the firm in the above case was referred to MeitY for comments on 12.05.2015. NC decided send a reminder to MeitY to expedite their comments and defer the case. The case stands deferred to 10.07.2018.			

4	Case No.: 57/10/81-ALC2/2014	Party Name: HINDALCO INDUSTRIES LIMITED	Meet No/Date: 1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00314/AM15/	RLA File :34/24/040/00058/AM15/	Lic.No/Date: 3410040236 10.06.2014	Defer Date: 10.07.2018
	Decision : NC observed that application for the above AA was referred to Min. of Mines for comments on 05.08.2015. It was observed that party is importing Black copper 10000 MT and copper content is stated as 9500 MT. Committee felt that material breakup of remaining 500 MT should also be known to committee to ascertain value of bi products etc. NC decided			

to call for complete composition of input items and defer the case.
The case stands deferred to 10.07.2018.

5	Case No.: 32/10/81-ALC2/2014	Party Name: DELPHI CONNECTION SYSTEMS INDIA LIMITED,	Meet No/Date: 1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00289/AM15/	RLA File :10/24/040/00032/AM15/	Lic.No/Date: 1010058625 14.07.2014	Defer Date: 10.07.2018
	Decision : NC considered the agenda alongwith relevant record and decided to forward the application to Technical officer (Shri Shesh Kumar, Consultant, DGFT) to examine the case. The case stands deferred to 10.07.2018.			

6	Case No.: 25/13/81-ALC2/2014	Party Name: JUPITER SOLAR POWER LIMITED	Meet No/Date: 1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00441/AM15/	RLA File :02/24/040/00090/AM15/	Lic.No/Date: 0210204856 25.08.2014	Defer Date: 10.07.2018
	Decision : NC observed that application for the above AA was referred to MNRE for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.			

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Case No.:23/1/81-ALC2/2015	Party Name:AMARTARA PVT. LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved	
HQ File :01/81/050/00023/AM16/	RLA File :03/94/040/00977/AM15/	Lic.No/Date:0310793133 20.01.2015		
Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization allowing the wastage of 2% as under :				
S. No.	Export Item	Quantity (in Kg)	Import Item	Quantity Recommended
1	Cold Form Blister Film Slitted (Laminate consisting of Polyamide Film/aluminium Foil/PVC Film in th width of 115 MM to 250 MM (GSM of Laminate 240 GM +/-10%)	15000.00	Cold Form Blister Film Jumbo Roll (Laminate consisting of Polyamide Film/Aluminium Foil/PVC Film in the width of 600 MM to 1000 MM (GSM of Laminate 240 GM +/-10%)	15300.00 Kg

RA concerned may take suitable consequential action accordingly.

8	Case No.: 6/1/81-ALC2/2015	Party Name: LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date: 1/81-ALC2/2018 15.05.2018	Approved
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HQ File :01/81/050/00006/AM16/	RLA File :07/24/040/00402/AM15/	Lic.No/Date:0710107598 11.02.2015	
Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization as applied for. Weight indicated in brackets of in description of export item shall be read as weight of silicon resin. Accordingly export item description may be amended. RA concerned may take suitable consequential action accordingly.			

Case No.:2/1/81-ALC2/2015	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:1/81- ALC2/2018 15.05.2018	Status: Deferred
HQ File :01/81/050/00002/AM16/	RLA File :02/24/040/00219/AM15/	Lic.No/Date:0210205584 19.02.2015	Defer Date: 10.07.2018
9	Decision : NC observed that application for the above AA was referred to MNRE for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.		

Case No.:12/13/81-ALC2/2015	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:1/81- ALC2/2018 15.05.2018	Status: Deferred
HQ File :01/81/050/00245/AM16/	RLA File :02/24/040/00033/AM16/	Lic.No/Date:0210205883 12.06.2015	Defer Date: 10.07.2018
10	Decision : NC observed that application for the above AA was referred to MNRE for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.		

Case No.:27/13/81-ALC2/2015	Party Name:ISOVOLTA (INDIA) PVT. LTD.	Meet No/Date:1/81- ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00260/AM16/	RLA File :03/94/040/00236/AM16/	Lic.No/Date:0310796934 29.06.2015	
11	Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization allowing the wastage of 5%. Export Item should contain minimum of 52500 Sq Meter of Non Woven Industrial Polyester Fleece Model TS20/ H3204. RA concerned may take suitable consequential action accordingly.		

Case No.:26/1/81-ALC2/2017	Party Name:EFD INDUCTION PRIVATE LIMITED,	Meet No/Date:1/81- ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00663/AM17/	RLA File :07/24/040/00189/AM16/	Lic.No/Date:0710108704 09.09.2015	
12			

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to **ratify** the norms for the above advance authorization as per GN-4 for Engineering Products.
RA concerned may take suitable consequential action accordingly.

13	Case No.:37/19/81-ALC2/2015	Party Name:GRAVITA INDIA LTD	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
	HQ File :01/81/050/00395/AM16/	RLA File :13/24/040/00028/AM16/	Lic.No/Date:1310047992 01.10.2015	
Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization as per SION C-1153 subject to clearance of MoEF and import of Lead acid battery scrap is not prohibited. RA concerned may take suitable consequential action accordingly.				

14	Case No.:25/22/81-ALC2/2015	Party Name:LS CABLE INDIA PRIVATE LIMITED,	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00462/AM16/	RLA File :05/23/040/00324/AM16/	Lic.No/Date:0510396433 26.11.2015	Defer Date: 10.07.2018
Decision : NC observed that application for the above AA was referred to DoT for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.				

15	Case No.:7/6/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00073/AM17/	RLA File :10/24/040/00108/AM16/	Lic.No/Date:1010059417 29.02.2016	Defer Date: 10.07.2018
Decision : NC observed that application for the above AA was referred to MeitY for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.				

16	Case No.:6/6/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00072/AM17/	RLA File :10/24/040/00111/AM16/	Lic.No/Date:1010059426 04.03.2016	Defer Date: 10.07.2018
Decision : NC observed that application for the above AA was referred to MeitY for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case.				

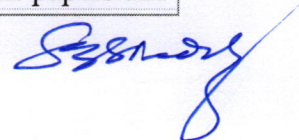
	The case stands deferred to 10.07.2018.
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	Case No.: 8/6/81-ALC2/2016	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date: 1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00074/AM17/	RLA File :10/24/040/00118/AM16/	Lic.No/Date: 1010059434 21.03.2016	Defer Date: 10.07.2018
17	Decision : NC observed that application for the above AA was referred to MeitY for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.			

	Case No.: 6/9/81-ALC2/2016	Party Name: SVAM PACKAGING INDUSTRIES PRIVATE LIMITED	Meet No/Date: 1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00173/AM17/	RLA File :05/24/040/00626/AM16/	Lic.No/Date: 0510398071 30.03.2016	Defer Date: 10.07.2018
18	Decision : Committee considered the agenda in the above case and decided to ask the firm to furnish the following information : i. Material balance of the export item ii. Details of the indigenous item used iii. Process chart The case stands deferred to 10.07.2018.			

	Case No.: 31/6/81-ALC2/2016	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date: 1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00097/AM17/	RLA File :10/24/040/00007/AM17/	Lic.No/Date: 1010059476 11.05.2016	Defer Date: 10.07.2018
19	Decision : NC observed that application for the above AA was referred to MeitY for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.			

	Case No.: 8/9/81-ALC2/2016	Party Name: VEDANTA LIMITED	Meet No/Date: 1/81-ALC2/2018 15.05.2018	Approved
20	HQ File :01/81/050/00175/AM17/	RLA File :35/24/040/00007/AM17/	Lic.No/Date: 3510044952 03.06.2016	
	Decision : Committee considered the case as per agenda alongwith other relevant papers and			



decided to **ratify** the norms for the above advance authorization as under :

S. No.	Export Item	Quantity (in Kg)	Import Item	Quantity Recommended
1	Copper Cathode (ITCHS Code:74031100)/Continuous Cast Copper Wire Rod (ITCHS Code:74081190)/	13501.350	Copper in Copper Matte	13771.00 Kg

RA concerned may take suitable consequential action accordingly.

21	Case No.:2/12/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00219/AM17/	RLA File :10/24/040/00025/AM17/	Lic.No/Date:1010059524 01.07.2016	Defer Date: 10.07.2018
	Decision : NC observed that application for the above AA was referred to MeitY for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.			

22	Case No.:12/18/81-ALC2/2016	Party Name:GRAVITA INDIA LTD	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00363/AM17/	RLA File :13/24/040/00010/AM17/	Lic.No/Date:1310048301 01.07.2016	Defer Date: 10.07.2018
	Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization as per SION C-1153 subject to clearance of MoEF and its import is not prohibited. RA concerned may take suitable consequential action accordingly.			

23	Case No.:22/1/81-ALC2/2017	Party Name:VEEKAY SMELTERS PVT. LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
	HQ File :01/81/050/00659/AM17/	RLA File :26/24/040/00011/AM17/	Lic.No/Date:2610012763 14.07.2016	
	Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization as per MoS comments vide their UO No. 2(6)/2018-TD dated 12.06.2018 allowing 632Kg Aluminium Granules per tonne of Low Carbon Ferro Chrome through thermite process(copy enclosed). RA concerned may take suitable consequential action accordingly.			

	Case No.:58/18/81-ALC2/2016	Party Name:VEEKAY SMELTERS PVT. LTD.	Meet No/Date:1/81- ALC2/2018 15.05.2018	Approved
	HQ File :01/81/050/00409/AM17/	RLA File :26/24/040/00015/AM17/	Lic.No/Date:2610012767 17.08.2016	

24 **Decision :** Committee considered the case as per agenda alongwith other relevant papers and decided to **ratify** the norms for the above advance authorization as per MoS comments vide their UO No. 2(6)/2018-TD dated 12.06.2018 allowing 632Kg Aluminium Granules per tonne of Low Carbon Ferro Chrome through thermite process(copy enclosed).

RA concerned may take suitable consequential action accordingly.

	Case No.:4/18/81-ALC2/2016	Party Name:BINDAL SMELTING PVT LTD	Meet No/Date:1/81- ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00355/AM17/	RLA File :05/23/040/00239/AM17/	Lic.No/Date:0510399561 24.08.2016	Defer Date: 10.07.2018

25 **Decision :** Committee considered the agenda in the above case and decided to ask the firm to furnish the percentage of alloy composition of export item No. 2 for examination of the case.

The case stands deferred to 10.07.2018.

	Case No.:9/18/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:1/81- ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00360/AM17/	RLA File :10/24/040/00059/AM17/	Lic.No/Date:1010059607 09.09.2016	Defer Date: 10.07.2018

26 **Decision :** NC observed that application for the above AA was referred to MeitY for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case.

The case stands deferred to 10.07.2018.

	Case No.:13/18/81-ALC2/2016	Party Name:GRAVITA INDIA LTD	Meet No/Date:1/81- ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00364/AM17/	RLA File :13/24/040/00022/AM17/	Lic.No/Date:1310048372 09.09.2016	Defer Date: 10.07.2018

27 **Decision :** Committee considered the agenda in the above case and decided to ask the firm to furnish the percentage of alloy composition of export item No. 2 & 3 for examination of the case. Committee also decided to ask the applicant the lead content in the import item.
The case stands deferred to 10.07.2018.

	Case No.:34/18/81-ALC2/2016	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:1/81- ALC2/2018 15.05.2018	Approved
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HQ File :01/81/050/00385/AM17/	RLA File :03/95/040/00465/AM17/	Lic.No/Date:0310807899 19.09.2016	
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Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to **ratify** the norms for the above advance authorization allowing 3% net of wastage towards cold rolling of imported coils followed by slitting to get the desired thickness and width as per MoS comments vide their UO No. 2(10)/2016-TD dated 20.02.2018 as under :

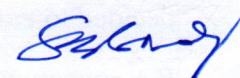
S. No.	Item of Export	Quantity in Kg	Item of Import	Quantity in Kg
1.	Cold Rolled Staianless steel Strips of width 36MM to 240MM, thickness 0.10MM to 0.18MM of Grade 304/304L	119674.76	Cold Rolled Stainless Steel (Prime Quality) Coils of thickness of above 0.20MM of width above 500MM of Grade 304/304L	123265.00

RA concerned may take suitable consequential action accordingly.

Case No.: 4/15/81-ALC2/2016	Party Name:ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
HQ File :01/81/050/00330/AM17/	RLA File :07/24/040/00198/AM17/	Lic.No/Date:0710110463 29.09.2016	Defer Date: 10.07.2018
29	Decision : Committee considered the agenda in the above case and decided to ask the firm to furnish the percentage of alloy composition of export item No. 2 & 3 for examination of the case. Committee also decided to ask the applicant the lead content in the import item. The case stands deferred to 10.07.2018.		

Case No.: 3/21/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
HQ File :01/81/050/00487/AM17/	RLA File :10/24/040/00064/AM17/	Lic.No/Date:1010059623 05.10.2016	Defer Date: 10.07.2018
30	Decision : NC observed that application for the above AA was referred to MeitY for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.		

Case No.: 4/21/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
HQ File :01/81/050/00488/AM17/	RLA File :10/24/040/00065/AM17/	Lic.No/Date:1010059624 05.10.2016	Defer Date: 10.07.2018
31	Decision : NC observed that application for the above AA was referred to MeitY for comments and noted that no comments received inspite of reminder. NC decided to await		



their comments and defer the case.
The case stands deferred to 10.07.2018.

32	Case No.:10/18/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:1/81- ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00361/AM17/	RLA File :10/24/040/00067/AM17/	Lic.No/Date:1010059636 25.10.2016	Defer Date: 10.07.2018
	Decision : NC observed that application for the above AA was referred to MeitY for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.			

33	Case No.:64/18/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:1/81- ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00415/AM17/	RLA File :10/24/040/00068/AM17/	Lic.No/Date:1010059638 25.10.2016	Defer Date: 10.07.2018
	Decision : NC observed that application for the above AA was referred to MeitY for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.			

34	Case No.:14/18/81-ALC2/2016	Party Name:ICON POWER SOLUTIONS PVT LTD	Meet No/Date:1/81- ALC2/2018 15.05.2018	Approved
	HQ File :01/81/050/00365/AM17/	RLA File :05/23/040/00353/AM17/	Lic.No/Date:0510400322 28.10.2016	
	Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization as per GN-4 for Engineering Products. RA concerned may take suitable consequential action accordingly.			

35	Case No.:22/24/81-ALC2/2016	Party Name:MANASH KUMAR PAUL	Meet No/Date:1/81- ALC2/2018 15.05.2018	Approved
	HQ File :01/81/050/00595/AM17/	RLA File :02/24/040/00149/AM17/	Lic.No/Date:0210207115 02.11.2016	
	Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization allowing the wastage of 2%. RA concerned may take suitable consequential action accordingly.			

36	Case No.:6/1/81-ALC2/2017	Party Name:CENTURY METAL RECYCLING PRIVATE LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
	HQ File :01/81/050/00643/AM17/	RLA File :05/23/040/00514/AM17/	Lic.No/Date:0510401631 14.02.2017	
Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take suitable consequential action accordingly.				

37	Case No.:10/1/81-ALC2/2017	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00647/AM17/	RLA File :10/24/040/00104/AM17/	Lic.No/Date:1010059721 15.02.2017	Defer Date: 10.07.2018
Decision : NC observed that application for the above AA was referred to MeitY for comments and noted that no comments received inspite of reminder. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.				

38	Case No.:21/1/81-ALC2/2017	Party Name:RSI SWITCHGEAR PRIVATE LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
	HQ File :01/81/050/00658/AM17/	RLA File :13/24/040/00050/AM17/	Lic.No/Date:1310048563 17.02.2017	
Decision : Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization allowing all the inputs (1 to 8) as 1.05kg/kg content in export product as per DHI recommendation. RA shall call for net content of input items present in the export item and endorse the same in export item and thereafter give 5% wastage as import entitlement. RA concerned may take suitable consequential action accordingly.				

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Case No.:24/1/81-ALC2/2017	Party Name:WAGO PRIVATE LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00661/AM17/	RLA File :05/24/040/00552/AM17/	Lic.No/Date:0510401741 21.02.2017	
Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization as under:			
Export Product : 0280-0101/RN01-0000 Terminal Block 2.5 QMM Grey			
Import Item :			
S.No.	Export Item name	Quantity applied	Quantity allowed
1.	Cage Clamp 106-280	1000000.000	Net to Net basis as per GN4.
2.	Current Bar 105-280	2000000.000	

3.	Polymide 6.6 of Different Colour 9910-107	2800.000	2666.00Kg with accountability
RA concerned may take suitable consequential action accordingly.			

40	Case No.:8/19/81-ALC2/2017	Party Name:THERMO CABLES LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00381/AM18/	RLA File :09/24/040/00498/AM17/	Lic.No/Date:0910064738 01.03.2017	Defer Date: 10.07.2018
Decision : NC observed that application for the above AA was referred to DIPP for comments. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.				

41	Case No.:12/4/81-ALC2/2017	Party Name:VINEY CORPORATION LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00091/AM18/	RLA File :05/24/040/00642/AM17/	Lic.No/Date:0510402093 30.03.2017	Defer Date: 10.07.2018
Decision : Committee considered the agenda in the above case and decided to ask the firm to furnish the following information : i. Weight of the export item ii. Net content of input in the export item The case stands deferred to 10.07.2018.				

42	Case No.:9/4/81-ALC2/2017	Party Name:SVAM PACKAGING INDUSTRIES PRIVATE LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00088/AM18/	RLA File :05/24/040/00665/AM17/	Lic.No/Date:0510402139 03.04.2017	Defer Date: 10.07.2018
Decision : Committee considered the agenda in the above case and decided to ask the firm to furnish the following information : iv. Material balance of the export item v. Details of the indigenous item used vi. Process chart The case stands deferred to 10.07.2018.				

43	Case No.:11/10/81-ALC2/2017	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
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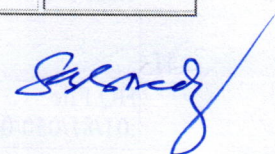
HQ File :01/81/050/00236/AM18/	RLA File :56/24/040/00009/AM18/	Lic.No/Date:5610005138 11.05.2017	
Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization as per MoS comments vide their UO No. 2(6)/2018-TD dated 09.02.2018 (copy enclosed) only for this authorization. No repeat authorizations on the norm. RA concerned may take suitable consequential action accordingly.			

Case No.:18/12/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
HQ File :01/81/050/00273/AM18/	RLA File :03/95/040/00111/AM18/	Lic.No/Date:0310813248 12.05.2017	Defer Date: 10.07.2018
44	Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that application was forwarded to DIPP for comments, however, DIPP have informed that firm is an MSME Unit and case may be referred to MSME for comments. Accordingly, NC decided to forward the case to MSME for comments. The case stands deferred to 10.07.2018.		

Case No.:12/10/81-ALC2/2017	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00237/AM18/	RLA File :56/24/040/00010/AM18/	Lic.No/Date:5610005140 18.05.2017	
45	Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization as per MoS comments vide their UO No. 2(6)/2018-TD dated 24.04.2018 (copy enclosed). RA concerned may take suitable consequential action accordingly.		

Case No.:6/19/81-ALC2/2017	Party Name:SHERA METAL PVT.LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00379/AM18/	RLA File :13/24/040/00012/AM18/	Lic.No/Date:1310048631 18.05.2017	
46	Decision : NC considered the agenda alongwith relevant documents and decided to ratify norms for the above advance authorization as under : 1. Quantity of import item may be allowed as 38505.00 Kg inclusive of 3% wastage. RA concerned may take suitable consequential action accordingly.		

47	Case No.:19/12/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
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HQ File :01/81/050/00274/AM18/	RLA File :03/95/040/00157/AM18/	Lic.No/Date:0310813559 25.05.2017	Defer Date: 10.07.2018
Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that application was forwarded to DIPP for comments, however, DIPP have informed that firm is an MSME Unit and case may be referred to MSME for comments. Accordingly, NC decided to forward the case to MSME for comments. The case stands deferred to 10.07.2018.			

Case No.: 7/19/81-ALC2/2017	Party Name:THERMO CABLES LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
HQ File :01/81/050/00380/AM18/	RLA File :09/24/040/00608/AM17/	Lic.No/Date:0910065102 26.05.2017	Defer Date: 10.07.2018
48	Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 29.05.2018.		

Case No.: 20/12/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
HQ File :01/81/050/00275/AM18/	RLA File :03/95/040/00193/AM18/	Lic.No/Date:0310813869 08.06.2017	Defer Date: 10.07.2018
49	Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that application was forwarded to DIPP for comments, however, DIPP have informed that firm is an MSME Unit and case may be referred to MSME for comments. Accordingly, NC decided to forward the case to MSME for comments. The case stands deferred to 10.07.2018.		

Case No.: 9/10/81-ALC2/2017	Party Name:TECHNO TRAK ENGINEERS	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
HQ File :01/81/050/00234/AM18/	RLA File :31/83/040/00042/AM18/	Lic.No/Date:3110066784 15.06.2017	Defer Date: 10.07.2018
50	Decision : NC observed that application of the firm for the above AA was referred to DIPP. NC decided to await their comments and defer the case. The case stands deferred to 10.07.2018.		

Case No.: 17/12/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
HQ File :01/81/050/00272/AM18/	RLA File :03/95/040/00238/AM18/	Lic.No/Date:0310814089 19.06.2017	Defer Date: 10.07.2018
51			

Decision : Committee considered the case as per agenda alongwith other relevant papers and noted that application was forwarded to DIPP for comments, however, DIPP have informed that firm is an MSME Unit and case may be referred to MSME for comments. Accordingly, NC decided to forward the case to MSME for comments.

The case stands deferred to 10.07.2018.

Case No.:13/10/81-ALC2/2017	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00238/AM18/	RLA File :04/24/040/00022/AM18/	Lic.No/Date:0410163279 27.06.2017	

Decision : NC decided to **ratify** norms for the above advance authorization as per written comments of DIPP vide F.No.7/99/17-TS/25 dated 27.05.2018 as under :

(i) Quantity of import items at Sl. Nos. 1 and 2 for the export items at Sl Nos. 1 to 14 [Control Cable (Copper Conductor)] may be allowed as per SION C248 (Engineering Table 5) or as applied for, whichever is less.

(ii) Quantity of import items at Sl. Nos. 1 and 2 for the export items at Sl Nos. 15 to 19 [Solar Cable/ Solar (Copper Conductor)] may be allowed as per SION C270 (Engineering Table 6) or as applied for, whichever is less.

(iii) The Import items should be of relevant grade, size and specifications as contained in the respective EPs. Net content of above input in the EP will be as certified by jurisdictional GST Authorities.

(iv) Department of Heavy Industry may be for the export items at Sl Nos. 20 to 29 [Automotive Cable (Copper Conductor)].

RA concerned may take suitable consequential action accordingly.

Case No.:23/12/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00278/AM18/	RLA File :03/95/040/00268/AM18/	Lic.No/Date:0310814293 28.06.2017	
Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP vide F.No.7/29/2018-TSdated 16.03.2018 as under:			
53	1. Description, sizes, quantities and net weight of export items at Sl. No. 1 & 2 under the Advance Authorization may be specified as per enclosed Annexure.		
	2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 & 2.		
	3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 & 2.		
	4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 & 2.		
	5. Quantity of import item at Sl. No. 4 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content the export item at Sl. No. 1.		

6. Quantity of import item at Sl. No. 5 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1.
7. Quantities of import items at Sl. No. 6 to 13 (LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Antioxidant, Calcium Carbonate, Calcined Clay, Magnesium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 3.
8. Import item at Sl. No. 14 i.e. Wooden Cable Drum may be allowed as per packing policy

RA concerned may take suitable consequential action accordingly.

Case No.:24/12/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00279/AM18/	RLA File :03/95/040/00041/AM18/	Lic.No/Date:0310814274 28.06.2017	

Decision : NC decided to **ratify** norms for the above advance authorization as per written comments of DIPP vide F.No.7/29/2018-TS dated 16.03.2018 as under :

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 3 under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 3.
3. Quantity of import item at Sl. No. 2 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 2 & 3.
4. Quantities of import items at Sl. No. 3 to 10 (LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Antioxidant, Calcium Carbonate, Calcined Clay, Magnesium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 3.
5. Quantity of import item at Sl. No. 11 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1.
6. Quantity of import item at Sl. No. 12 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1.
7. Quantity of import item at Sl. No. 13 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No. 2 & 3.
8. Import item at Sl. No. 12 i.e. Wooden Cable Drum may be allowed as per packing policy.

RA concerned may take suitable consequential action accordingly.

Case No.:26/12/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00281/AM18/	RLA File :03/95/040/00138/AM18/	Lic.No/Date:0310814294 28.06.2017	

Decision : NC decided to **ratify** norms for the above advance authorization as per written comments of DIPP vide F.No.7/29/2018-TS dated 16.03.2018 as under :

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 16 under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg.

- content in the export items at Sl. No. 1 to 8, 10, 11, 13, 14 & 16.
3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 6, 7, 9, 12, 13 & 15.
 4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1, 2, 3 & 6 to 16.
 5. Quantity of import item at Sl. No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 6, 10 & 12 to 15.
 6. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1, 3, 4, 5, 9, 11, 12, 14 & 15.
 7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1, 3, 4, 5, 9, 11, 12, 14 & 15.
 8. Quantity of import item at Sl. No. 7 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 6, 10 & 12 to 15.
 9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No.1, 8, 9 to 12, 14 & 15.
 10. Quantities of import items at Sl. No. 9 to 16. (LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 7, 8, 10 & 13.
 11. Import item at Sl. No. 17 i.e. Wooden Cable Drum may be allowed as per packing policy

RA concerned may take suitable consequential action accordingly.

Case No.:27/12/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00282/AM18/	RLA File :03/95/040/00163/AM18/	Lic.No/Date:0310814303 28.06.2017	
Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP vide F.No.7/29/2018-TSdated 16.03.2018 as under:			
56	1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 8 under the Advance Authorization may be specified as per enclosed Annexure.		
	2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 8.		
	3. Quantity of import item at Sl. No. 2 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 8.		
	4. Quantity of import item at Sl. No. 3 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1 to 6.		
	5. Quantity of import item at Sl. No. 4 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1 to 6.		
	6. Quantities of import items at Sl. No. 5 to 12 (LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 7 & 8.		
	7. Quantity of import item at Sl. No. 13 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the export items at Sl. No. 9, 5, 6 & 7.		
	8. Quantity of import item at Sl. No. 14 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No.1 to 6.		
	9. Import item at Sl. No. 15 i.e. Wooden Cable Drum may be allowed as per packing policy.		

RA concerned may take suitable consequential action accordingly.

Case No.:25/12/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00280/AM18/	RLA File :03/95/040/00284/AM18/	Lic.No/Date:0310814467 05.07.2017	
Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP vide F.No.7/29/2018-TSdated 16.03.2018 as under : 1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 15 under the Advance Authorization may be specified as per enclosed Annexure. 2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 4 & 6 to 15. 3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1, 3, 5 & 15. 4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 4, 6, 8, 9, 11 & 13 to 15. 5. Quantity of import item at Sl. No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 2 & 3. 6. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1 to 14. 7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1 to 14. 8. Quantity of import item at Sl. No. 7 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 2 & 3. 9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No.2, 4 & 14. 10. Quantities of import items at Sl. No. 9 to 16.(LLDPE, Aluminium Trihydrate. Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 15. 11. Quantity of import item at Sl. No. 17 i.e. Lead Ingot may be allowed as 1.01 kgs/kg content in the export items at Sl. No. 3 & 14. 12. Import item at Sl. No. 18 i.e. Wooden Cable Drum may be allowed as per packing policy. RA concerned may take suitable consequential action accordingly.			

Case No.:28/12/81-ALC2/2017	Party Name:STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00283/AM18/	RLA File :03/95/040/00026/AM18/	Lic.No/Date:0310814496 06.07.2017	
Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP vide F.No.7/257/17-TSW/16 dated 18.04.2018 as under : Export Products (EP): Aluminium Conductor Steel Reinforced and All Aluminium Alloy Conductor			

Import Items:

- (i) Item 1, 2 and 3 may be allowed as per SION C7.
- (ii) Item 4 may be allowed as 2% of FOB value of EP at SI No. 1.
- (iii) Items 5, 6 and 7 may be allowed as per C1394.
- (iv) These import items may be allowed as per the above-referred SIONs or as applied for, whichever is less.
- (v) Import items should be of relevant grade, size, thickness, diameter as contained in the EP. Net content of above inputs in the export product will be as certified by jurisdictional GST Authorities.

RA concerned may take suitable consequential action accordingly.

59	Case No.:21/12/81-ALC2/2017	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:1/81- ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00276/AM18/	RLA File :03/95/040/00325/AM18/	Lic.No/Date:0310814663 18.07.2017	Defer Date: 10.07.2018
Decision :NC noted that MOS deficiency letter sent to firm on 17.11.2017 followed with reminder dated 13.02.2018 sent to firm. Committee decided to send a final reminder and defer the case.				
The case stands deferred to 03.06.2018.				

60	Case No.:1/19/81-ALC2/2017	Party Name:TECHNO TRAK ENGINEERS	Meet No/Date:1/81- ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00374/AM18/	RLA File :31/83/040/00062/AM18/	Lic.No/Date:3110066831 08.08.2017	Defer Date: 10.07.2018
Decision : NC noted that application was referred to DIPP, however, DIPP has returned the application with remarks that case pertains to MSME. NC decided to forward the application to MSME for comments and defer the case.				
The case stands deferred to 10.07.2018.				

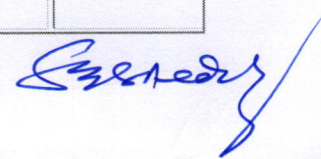
61	Case No.:5/19/81-ALC2/2017	Party Name:KOTSONS PVT.LTD.	Meet No/Date:1/81- ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00378/AM18/	RLA File :06/24/040/00015/AM18/	Lic.No/Date:0610038672 09.08.2017	Defer Date: 10.07.2018
Decision : :NC noted that DHI deficiency letter dated 22.12.2017 followed with reminder dated 15.02.2018 sent to firm. Committee decided to send a final reminder and defer the case.				
The case stands deferred to 10.07.2018.				

62	Case No.:10/19/81-ALC2/2017	Party Name:MANAKSIA COATED METALS AND INDUSTRIES LIMITED	Meet No/Date:1/81- ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00383/AM18/	RLA File :02/24/040/00085/AM18/	Lic.No/Date:0210207816 28.08.2017	Defer Date: 10.07.2018
Decision :NC noted that MOS deficiency letter sent to firm on 29.12.2017 followed with reminder dated 15.02.2018 sent to firm. Committee decided to send a final reminder and defer the case. The case stands deferred to 10.07.2018.				

63	Case No.:17/19/81-ALC2/2017	Party Name:WELSPUN CORP LTD.	Meet No/Date:1/81- ALC2/2018 15.05.2018	Approved
	HQ File :01/81/050/00390/AM18/	RLA File :34/24/040/00153/AM18/	Lic.No/Date:3410043485 19.09.2017	
Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP vide F.No.47011/165/18-TSW/09 dated 23.04.2018 as under : Export Products: Non Alloy Steel Black Pipe with 3LPE Coating of 1.80mm thickness, Non Alloy Steel Black Pipe and Non Alloy Steel Bend with Heat Shrink Sleeve Coating. Import Items: (i) Import item 1, 2, 3 and 4 may be allowed as per SION C1289. (ii) These import items may be allowed as per the above-referred SIONs or as applied for, whichever is less. (iii) Import items should be of relevant grade, size and specifications as contained in the EP. Net content of above inputs in the EP will be as certified by jurisdictional GST Authorities. RA concerned may take suitable consequential action accordingly.				

64	Case No.:3/19/81-ALC2/2017	Party Name:JAIN METAL ROLLING MILLS	Meet No/Date:1/81- ALC2/2018 15.05.2018	Rejected
	HQ File :01/81/050/00376/AM18/	RLA File :04/24/040/00114/AM18/	Lic.No/Date:0410163559 27.09.2017	
Decision : Committee considered the case and noted that export item is not specific and also lead content in import item not specified. Therefore, Committee decided to reject the case. RA concerned may take necessary consequential action accordingly.				

65	Case No.:4/19/81-ALC2/2017	Party Name:JAIN METAL ROLLING MILLS	Meet No/Date:1/81- ALC2/2018 15.05.2018	Rejected
	HQ File :01/81/050/00377/AM18/	RLA File :04/24/040/00115/AM18/	Lic.No/Date:0410163563 28.09.2017	



Decision : Committee considered the case and noted that export item is not specific and also lead content in import item not specified. Therefore, Committee decided to reject the case. RA concerned may take necessary consequential action accordingly.

66	Case No.:13/19/81-ALC2/2017	Party Name:TATA INTERNATIONAL LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00386/AM18/	RLA File :02/24/040/00105/AM18/	Lic.No/Date:0210207888 16.10.2017	Defer Date: 10.07.2018
Decision : NC noted that application was referred to MoS, however, they have informed that case pertains to DIPP. Accordingly, Committee decided to forward the application to DIPP for comments and defer the case. The case stands deferred to 10.07.2018.				

67	Case No.:3/1/81-ALC2/2018	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00003/AM19/	RLA File :03/94/040/00578/AM18/	Lic.No/Date:0310816605 30.10.2017	Defer Date: 10.07.2018
Decision : NC considered the agenda alongwith relevant record and decided to forward the application to Technical officer (Shri Shesh Kumar, Consultant, DGFT) to examine the case. The case stands deferred to 10.07.2018.				

68	Case No.:4/1/81-ALC2/2018	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00004/AM19/	RLA File :03/94/040/00579/AM18/	Lic.No/Date:0310816606 30.10.2017	Defer Date: 10.07.2018
Decision : NC considered the agenda alongwith relevant record and decided to forward the application to Technical officer (Shri Shesh Kumar, Consultant, DGFT) to examine the case. The case stands deferred to 10.07.2018.				

69	Case No.:6/22/81-ALC2/2017	Party Name:KITCHEN ESSENTIALS	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
	HQ File :01/81/050/00489/AM18/	RLA File :03/94/040/00587/AM18/	Lic.No/Date:0310816684 31.10.2017	
Decision : NC considered the agenda alongwith relevant documents and decided to ratify norms for the above advance authorization as under : 1. Quantity of import item may be allowed as 53500.00 Kg inclusive of 7% wastage.				

RA concerned may take suitable consequential action accordingly.

70	Case No.:8/22/81-ALC2/2017	Party Name:OETIKER INDIA PRIVATE LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
	HQ File :01/81/050/00491/AM18/	RLA File :03/95/040/00615/AM18/	Lic.No/Date:0310816787 03.11.2017	
Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP vide F.No.7/103/2018-TS dated 14.03.2018 as under: 1. Import items at Sl. No. 1 to 4 shall be of relevant grade as contained in the export products. 2. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 40,000 Kgs. as 1.072 Kgs./Kg. in the export product at Sl. No. 1 after taking 1/3rd recovery from scrap. 3. Quantity of import item at Sl. No. 2 may be allowed as applied for i.e. 50,000 Kgs. as 1.072 Kgs./Kg. in the export product at Sl. No. 2 after taking 1/3rd recovery from scrap. 4. Quantity of import item at Sl. No. 3 may be allowed as applied for 72000 Kgs. as 1.074 Kgs./Kg. in the export product at Sl. No. 3 after taking 1/3rd recovery from scrap. 5. Quantity of import item at Sl. No. 4 may be allowed as 9023 Kgs. as 1.173 Kgs./Kg. in the export product at Sl. No. 4 after taking 1/3rd recovery from scrap. RA concerned may take suitable consequential action accordingly.				

71	Case No.:3/22/81-ALC2/2017	Party Name:CHINA STEEL CORPORATION INDIA PRIVATE LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
	HQ File :01/81/050/00486/AM18/	RLA File :34/24/040/00169/AM18/	Lic.No/Date:3410043635 14.11.2017	
Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization as per MoS comments vide their UO No. 2(8)/2017-TD dated 10.04.2018 (copy enclosed). RA concerned may take suitable consequential action accordingly.				

72	Case No.:15/22/81-ALC2/2017	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
	HQ File :01/81/050/00498/AM18/	RLA File :03/95/040/00583/AM18/	Lic.No/Date:0310817088 15.11.2017	
Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP vide F.No.7/31/2018-TS/23 dated 03.05.2018 as under : Export Products : Alloy Steel Submerged Arc Welded Pipes with 3 layer Polyethylene Coating of 3.5mm thickness.				

The above AA may be ratified as under:

Import Items:

- (i) Item 1, 2, 3, 4, 5 and 6 may be allowed as per SION C1292.
- (ii) These import items may be allowed as per the above-referred SIONs or as applied for, whichever is less.
- (iii) Import items should be of relevant grade, size and specifications as contained in the EP. Net content of above inputs in the export product will be as certified by jurisdictional GST Authorities.

RA concerned may take suitable consequential action accordingly.

Case No.:16/22/81-ALC2/2017	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00499/AM18/	RLA File :03/95/040/00658/AM18/	Lic.No/Date:0310817152 20.11.2017	
Decision : NC decided to ratify norms for the above advance authorization as per written comments of DIPP vide F.No.7/31/2018-TS/22 dated 03.05.2018 as under :			
Export Products: Alloy Steel Submerged Arc Welded Pipes with 3 layer Polyethylene Coating of 3.5mm thickness.			
Import Items:			
(i) Item 1, 2, 3, 4, 5 and 8 may be allowed as per SION C1292.			
(ii) % wastage on net content for the items 6 and 7 may be allowed as repeat of AA No. 0310808762 dated 26.10.2016 ratified in NC meeting dated 27.12.2016.			
(iii) These import items may be allowed as per the above-referred SIONs/%wastages or as applied for, whichever is less.			
(iv) Import items should be of relevant grade, size and specifications as contained in the EP. Net content of above inputs in the export product will be as certified by jurisdictional GST Authorities.			
RA concerned may take suitable consequential action accordingly.			

Case No.:2/22/81-ALC2/2017	Party Name:AESTHETIC STAMPINGS & LAMINATIONS LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00485/AM18/	RLA File :03/94/040/00647/AM18/	Lic.No/Date:0310817207 22.11.2017	
Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the norms for the above advance authorization as per MoS comments vide their UO No. 2(6)/2011-TW dated 24.01.2018 (copy enclosed).			
RA concerned may take suitable consequential action accordingly.			

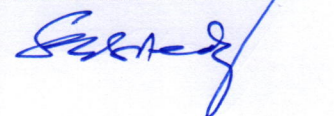
Case No.:1/22/81-ALC2/2017	Party Name:SKIPPER LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00484/AM18/	RLA File :02/24/040/00138/AM18/	Lic.No/Date:0210208007 24.11.2017	

Decision : NC considered the agenda alongwth relevant documents and decided to **ratify** norms for the above advance authorization as under :

Sl.No.	Export Item Name.	Qty in MT
1	Galvanised Transmission Line / Telecom Towers & parts there of consisting of (1) Relevant Billets of relevant grade of steel, Net Qty. 6254.25 MT-(H S code 72071920) / Angles of relevant grade of steel, Net Qty.6254.25 MT-(H S code 72162100 / 72165000), (2) 3124.81 MT of Relevant H. R. Coil (Hot Rolled Flat Products) cont to sl no 2.	16292.000
2	cont from sl no 1.) Non Alloy and Other Alloy in coil form (width of 600 mm and above) (HS Code 72253090) / H. R. Steel Plate (HT/MS) (HS Code 72083710 / 73082011), (3) 1133.09 MT of Unrought Zinc containing by weight 99.99% or more of Zinc and (4) 650.37 MT of Relevant Alloy Hot Rolled Steel Wire Rod of relevant grade of steel (for Nut & Bolts)	0.001

75 Committee observed that Billiets and Angles claimed as one quantity. Committee decided to bifurcate quantity of input item sl.no-1.

Sl.No.	Import Item Name	Quantity allowed
1	Relevant Billets of relevant grade of steel, Net Qty. 6254.25 MT-(H S code 72071920) /	6535.691MT
	Angles of relevant grade of steel, Net Qty. 6254.25 MT-(H S code 72162100 / 72165000)	6379.335 MT
2	Relevant H. R. Coil (Hot Rolled Flat Products) Non Alloy and Other Alloy in coil form (width of 600 mm and above) (HS Code 72253090) / H. R. Steel Plate (HT/MS) (HS Code 72083710 / 73082011)	3281.050 MT
3	Unrought Zinc containing by weight 99.99% or more of Zinc	1016.00MT
4	Relevant Alloy Hot Rolled Steel Wire Rod of relevant grade of steel (for Nut & Bolts)	812.971MT



RA concerned may take suitable consequential action accordingly.

76	Case No.:14/21/81-ALC2/2017	Party Name:JAIN METAL ROLLING MILLS	Meet No/Date:1/81-ALC2/2018 15.05.2018	Withdrawn
	HQ File :01/81/050/00455/AM18/	RLA File :04/24/040/00155/AM18/	Lic.No/Date:0410163751 29.11.2017	
Decision : Committee considered the agenda and noted that norms for above advance authorization ratified in NC M.No.24/81 dated 20.03.2018. Accordingly, Committee decided to withdraw the case from the agenda.				

77	Case No.:14/22/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00497/AM18/	RLA File :03/95/040/00666/AM18/	Lic.No/Date:0310817454 30.11.2017	Defer Date: 10.07.2018
Decision : NC noted that application for the above AA had been referred to DIPP for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 10.07.2018.				

78	Case No.:9/22/81-ALC2/2017	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00492/AM18/	RLA File :03/95/040/00740/AM18/	Lic.No/Date:0310817472 04.12.2017	Defer Date: 10.07.2018
Decision : NC noted that MOS deficiency letter dated 09.02.2018 sent to firm. Committee decided to send a reminder to firm and defer the case.				
The case stands deferred to 10.07.2018.				

79	Case No.:11/22/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00494/AM18/	RLA File :03/95/040/00739/AM18/	Lic.No/Date:0310817568 07.12.2017	Defer Date: 10.07.2018
Decision : NC noted that application for the above AA had been referred to DIPP for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 10.07.2018.				

80	Case No.:13/22/81-ALC2/2017	Party Name:TECHNO TRAK ENGINEERS	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
	HQ File	RLA File	Lic.No/Date:3110066935	Defer Date:

:01/81/050/00496/AM18/	:31/83/040/00125/AM18/	14.12.2017	10.07.2018
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Decision : NC noted that application was referred to DIPP, however, DIPP has returned the application with remarks that case pertains to MSME. NC decided to forward the application to MSME for comments and defer the case.

The case stands deferred to 10.07.2018.

Case No.:10/22/81-ALC2/2017	Party Name:PILOT INDUSTRIES LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
HQ File :01/81/050/00493/AM18/	RLA File :05/24/040/00382/AM18/	Lic.No/Date:0510404960 15.12.2017	Defer Date: 10.07.2018

81

Decision : Committee considered the agenda in the above case and decided to ask the firm to furnish the percentage of alloy composition of export item—Lead Alloy for examination of the case. Committee further decided to ask percentage Lead content in import item –Lead Scrap. The case stands deferred to 10.07.2018.

Case No.:12/22/81-ALC2/2017	Party Name:STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:1/81-ALC2/2018 15.05.2018	Approved
HQ File :01/81/050/00495/AM18/	RLA File :03/95/040/00648/AM18/	Lic.No/Date:0310818034 27.12.2017	

Decision : Committee considered the case as per agenda alongwith other relevant papers and decided to **ratify** the norms for the above advance authorization as per DIPP comments vide their F No. 7/257/17/TSW/18 dated 18.04.2018 as under :

Export Products : Aluminium Conductor Steel Reinforced and All Aluminium Alloy Conductor

Import Items:

- (i) Item 1, 2 and 3 may be allowed as per SION C7.
- (ii) Item 4 may be allowed as 2% of FOB value of EPs at SI No. 1 and 2.
- (iii) Items 5, 6 and 7 may be allowed as per C1394.
- (iv) These import items may be allowed as per the above-referred SIONs or as applied for, whichever is less.
- (v) Import items should be of relevant grade, size, thickness, diameter as contained in the EP. Net content of above inputs in the export product will be as certified by jurisdictional GST Authorities.

RA concerned may take suitable consequential action accordingly.

Case No.:1/1/81-ALC2/2018	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:1/81-ALC2/2018 15.05.2018	Status: Deferred
HQ File :01/81/050/00001/AM19/	RLA File :03/95/040/01019/AM18/	Lic.No/Date:0310819401 23.02.2018	Defer Date: 10.07.2018

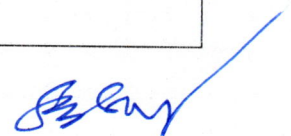
83

Decision : NC noted that application for the above AA had been referred to DIPP for comments. NC decided to await their comments and defer the case.

The case stands deferred to 10.07.2018.

84	Case No.:5/1/81-ALC2/2018	Party Name:AMARA RAJA BATTERIES LTD	Meet No/Date:1/81- ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00005/AM19/	RLA File :04/24/040/00197/AM17/	Lic.No/Date:0410164013 27.02.2018	Defer Date: 10.07.2018
Decision : NC decided to forward the application for the above AA to DIPP for comments and defer the case.				
The case stands deferred to 10.07.2018.				

85	Case No.:2/1/81-ALC2/2018	Party Name:KIRTANLAL STEEL PRIVATE LIMITED	Meet No/Date:1/81- ALC2/2018 15.05.2018	Status: Deferred
	HQ File :01/81/050/00002/AM19/	RLA File :03/94/040/00878/AM18/	Lic.No/Date:0310820384 11.04.2018	Defer Date: 10.07.2018
Decision : NC decided to forward the application for the above AA to MSME for comments and defer the case.				
The case stands deferred to 10.07.2018.				



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15.5.2018

Government of India
Ministry of Steel
Technical Wing

Subject: Ratification of norm in terms of Para 4.7 of HBP (Vol-I) for Advance Authorizations No 2610012779 dated 15.12.2016, 2610012763 dated 14.07.2016 and 2610012767 dated 17.08.2016- M/s V K Smelter Pvt Limited.

DGFT may refer to their UOs No 01/81/50/524/AM-17/DES-2/68 dated 03.04.2018, 01/81/50/00659/AM-17/DES-2/72 dated 01.05.2018 and 01/81/50/00409/AM-17/DES-2/23 dated 01.05.2018 for ratification of above mentioned Advance Authorizations of M/s V K Smelter Pvt Limited, Vishakhapatnam. In this connection, it is informed that Ministry of Steel has examined the request of the applicant in consultation with Indian Ferro Alloy Producers Association (IFAPA), Kolkata and others, and this Ministry Certifies that 632 Kg Aluminium Granules would be required per tonne of Low Carbon Ferro Chrome through thermite process.

However, it is noted that in one of the applications, the company has applied for 20 MT of Aluminum Granules against export of 108 MT of Low Carbon ferro Chrome i.e. @ 185 Kg of Aluminum Granules per tonne of export product. On the other hand, in two other applications, they have applied for @ 900 Kg and 925 Kg each per tonne of the export product. The company has clarified that in the 1st case of import of 20 MT, their export quantity was 21.338 MT (i.e @ 937 Kg), however, they wrongly mentioned export quantity as 108 MT.

In view of the above, DGFT Norms Committee may take suitable decision on the quantity of Aluminum Granules to be allowed in the three cases stated above.



(S.K. Bhatnagar)

Deputy Industrial Adviser

Shri Vinod Kashayap, FTDO, NC-II, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(6)/2018-TD dated 12.06.2018

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विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार निदेशाधिकारी
Foreign Trade Development Officer
विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan New Delhi

Government of India
Ministry of Steel
Technical Division

28
15.05.2018

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorization No (i) 0310807899 dated 19.09.2016 - M/s Phoenix Foils Private Limited, Mumbai.

DGFT may refer to their UO note No 01/81/50/ 385 /AM-17/DES-2/ dated 24.11.2016 regarding furnishing the comments of Ministry of Steel for ratification of the quantity of item of import and export of the above mentioned Advance Authorization. In this connection, the following quantity of import may be allowed against export:

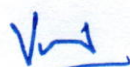
SI No	Item of export	Quantity	Item of import	Quantity
1	Cold Rolled Stainless Steel strips of width 36 MM to 240 MM, Thickness 0.10 MM to 0.18 MM of Grade 304/304L	119674.76 Kg	Cold Rolled Stainless Steel (Prime Quality) coils of thickness above 0.20 MM of width above 500 MM of Grade 304/304L	123265.00 Kg

The quantity has been calculated by allowing 3% net of wastage towards cold rolling of imported coils followed by slitting to get the desired thickness and width.


(S.K. Bhatnagar)
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Ministry of Steel U.O.No. 2(10)/2016-TD dated 20.02.2018


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Directorate General of Foreign Trade
वाणिज्य विभाग
Udyog Bhawan, New Delhi

43
15-5-2018

Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Authorization (AA) No 5610005138 dated 11.05.2017 - M/s National Steel & Agro Industries Limited; Indore.

DGFT may refer to the UO Note No 01/81/50/236/AM-18/DES-II/26 dated 01.08.2017 whereby the request of M/s **National Steel & Agro Industries Limited; Indore** was forwarded to Ministry of Steel for ratification of the above mentioned Advance Authorization.

The aforesaid case for ratification of Advance License has been examined in the Ministry of Steel based on the quantity exported by the applicant against the aforesaid AA. The required quantity of items of import has been calculated as per the revised norm published by DGFT vide PN No 33(RE:2012)/2009-2014 dated 30.11.2012. However, NC decided that that the quantity required for per tonne of export product may be given instead of total quantity. Accordingly the required import quantity to be allowed for per tonne of export product has been calculated as per the aforesaid Public Notice and enclosed herewith for consideration of Norms Committee.



(S.K. Bhatnagar)

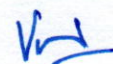
Deputy Industrial Adviser

Telefax: 011-23062490

Encl: as above

✓ **Shri Vinod Kashyap**, FTDO, DGFT, UdyogBhawan, New Delhi.

Ministry of Steel U.O.No. 2(6)/2017- TD dated 09.02.2018



विनोद कुमार कश्यप
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Directorate General of Foreign Trade
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Udyog Bhawan New Delhi

Sl.No	Advanced Authorisation No. & Date	Description of Item of Export	Quantity of Export MT	Thickness (MM)	Zinc Coating in (gms/m2)	Quantity of Input per ton of export product											
						Hot Rolled Alloy Steel Sheets/ Strips/ Wide Coils of relevent grade (MT)	Zinc in ingot form (Kg)	Aluminium Silicon Alloy Slab/ Ingot (Kg)	Rolling Mill Rolls (Kg)	Rolling Oil (Kg)	Pickling Oil (Kg)	VCI Rusto - Paper (Sq Metre)	Guard Film (Kg)	Applicato r Rolls (Kg)	Primer (litre)	Backer (litre)	Top Coat (litre)
1	5610005138 dated 11.05.2017	Cold Rolled Zinc and Aluminium-Silicon Alloy Colour Coated Alloy Steel Sheets/Wide Coils (Plain/Corrugated) having coating thickness of Primer 4-10 Micron, Backer 4-14 Micron and Top Coat 12-28 Micron, Tickness ranging from 0.10 to 1.62 mm, Zn-Al-Si coating range from 40-239 gms/m2.	1880.72														
			106.40	0.250	70	1.03	21.64	28.11	1.25	0.35	0.45	5.00	24.77	0.13	14.14	17.05	30.31
			177.79	0.280	70	1.04	19.05	24.74	1.25	0.35	0.45	5.00	21.73	0.13	12.41	14.96	26.59
			149.07	0.320	70	1.50	17.02	22.10	1.25	0.35	0.45	5.00	19.35	0.13	11.05	13.32	23.68
			317.77	0.320	105	1.03	24.20	31.43	1.25	0.35	0.45	5.00	19.35	0.13	11.05	13.32	23.68
			251.79	0.340	105	1.04	21.83	28.35	1.25	0.35	0.45	5.00	17.44	0.13	9.96	12.01	21.35
			54.08	0.350	70	1.06	15.37	19.97	1.25	0.35	0.45	5.00	17.44	0.13	9.96	12.01	21.35
			151.64	0.400	100	1.54	18.25	23.71	1.25	0.35	0.45	5.00	14.57	0.13	8.32	10.03	17.83
			257.20	0.450	120	1.05	20.24	26.28	1.25	0.35	0.45	5.00	13.46	0.13	7.69	9.27	16.47
			25.99	0.470	150	1.45	23.55	30.59	1.25	0.35	0.45	5.00	12.51	0.13	7.14	8.61	15.31
			157.54	0.500	70	1.76	10.37	13.47	1.25	0.35	0.45	5.00	11.69	0.13	6.67	8.04	14.30
			231.45	0.500	120	1.60	17.56	22.81	1.25	0.35	0.45	5.00	11.69	0.13	6.67	8.04	14.30


 Vinod Kumar Kashyap
 Foreign Trade Development Officer
 Directorate General of Foreign Trade
 Ministry of Commerce
 New Delhi

Government of India
Ministry of Steel
Technical Division

45
15-5-2018

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorization (AA) No 5610005140 dated 18.05.2017 - M/s National Steel & Agro Industries Limited; Indore.

DGFT may refer to the UO Note No 01/81/50/237/AM-18/DES-II/66 dated 15.02.2018 whereby the requisite information received from M/s **National Steel & Agro Industries Limited; Indore** was forwarded to Ministry of Steel for ratification of the above mentioned Advance Authorization.

It may be noted that the export product is covered under **SION C 473** of Handbook of Procedures Vol-II. The quantity of Zinc has been calculated as per Engineering Table No 2. The quantity of Hot Rolled Alloy Steel sheets/strips/wide coils of relevant grade has been allowed based on content basis as per SION C-473. The quantity of items of import to be allowed under the aforesaid AA has been calculated for per tonne of export product in the Excel sheets enclosed herewith for consideration of the NORMS Committee.



(S.K. Bhatnagar)

Deputy Industrial Adviser

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Encl: as above

✓ **Shri Vinod Kashyap**, FTDO, DGFT, UdyogBhawan, New Delhi.

Ministry of Steel U.O.No. 2(6)/2017- TD dated 24.04.2018



विनोद कुमार कश्यप
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एकपल्ल विभाग, New Delhi

Sl.No	Advanced Authorisation No. & Date	Description of Item of Export	Quantity of Export MT	Thickness (MM)	Zinc Coating in (gms/m ²)	Quantity of Input per ton of export product				
						Zinc (Kg)	Hot Rolled Alloy Steel Sheets/ Strips/ Wide Coils of relevent grade (Kg)	Rolling Mill Rolls (Kg)	Rolling Oil (Kg)	Steel Strapping (Kg)
1	5610005140 dated 18.05.2017	Cold rolled Galvanized/ Galvannealed (Plain/Corrugated) Alloy Steel Sheets/strips/wide coils of relevent grade having thickness 0.14 mm to 1.50 mm and having Zinc coating 70 - 100 gms/m ²	1969.035							
			53.078	0.14	70	74.41	1,034.81	1.25	0.35	2.00
			9.930	0.14	80	74.41	1,034.81	1.25	0.35	2.00
			149.216	0.14	90	95.89	1,010.79	1.25	0.35	2.00
			208.118	0.15	90	89.43	1,018.02	1.25	0.35	2.00
			15.458	0.16	80	65.05	1,045.27	1.25	0.35	2.00
			188.540	0.18	60	41.20	1,071.94	1.25	0.35	2.00
			53.614	0.18	70	57.78	1,053.40	1.25	0.35	2.00
			160.726	0.18	80	57.78	1,053.40	1.25	0.35	2.00
			79.546	0.18	90	74.41	1,034.81	1.25	0.35	2.00
			52.768	0.25	70	41.53	1,071.57	1.25	0.35	2.00
			494.448	0.25	90	53.46	1,058.23	1.25	0.35	2.00
			185.446	0.26	80	37.06	1,076.57	1.25	0.35	2.00
			80.134	0.27	60	26.44	1,088.44	1.25	0.35	2.00
			26.638	0.32	100	40.45	1,072.78	1.25	0.35	2.00
			131.610	0.43	100	31.01	1,083.33	1.25	0.35	2.00
			79.765	1.50	100	9.14	1,107.78	1.25	0.35	2.00


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महविभाग
 Directorate General of Foreign Trade
 भारतीय विभागाध्यक्ष of Commerce
 प्रयोग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

1-33

No: 7/99/17/TS / 25

**Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support)**

Udyog Bhawan, New Delhi

Dated, the 29 May, 2018

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of AA No. 0410163279 dt. 27.6.17 issued to M/s Siechem Technologies Private Limited.

Ref: DGFT . U.O. No.01/81/50/00238/AM-18/DES-2/642 dated 1.05.2018

The instant AA No. 0410163279 dt. 27.6.17 may be ratified as under:

- (i) Quantity of import items at Sl. Nos. 1 and 2 for the export items at Sl Nos. 1 to 14 [Control Cable (Copper Conductor)] may be allowed as per SION C248 (Engineering Table 5) or as applied for, whichever is less.
- (ii) Quantity of import items at Sl. Nos. 1 and 2 for the export items at Sl Nos. 15 to 19 [Solar Cable/ Solar (Copper Conductor)] may be allowed as per SION C270 (Engineering Table 6) or as applied for, whichever is less.
- (iii) The Import items should be of relevant grade, size and specifications as contained in the respective EPs. Net content of above input in the EP will be as certified by jurisdictional GST Authorities.
- (iv) Department of Heavy Industry may be for the export items at Sl Nos. 20 to 29 [Automotive Cable (Copper Conductor)].


(Sundeep Chauhan)
Development Officer

To
Directorate General of Foreign Trade
(Sh. Vinod Kashyap, FTDO)
Udyog Bhawan, New Delhi


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार संवर्धन अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
वाणिज्य विभाग
Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

F.No. 7/29/2018-TS
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support Section)

Udyog Bhawan, New Delhi
Dated, the 16th March, 2018

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of Advance Authorisation No. 0310814293 dated 28.06.2017 issued to M/s Polycab Wires Pvt. Limited

Ref: DGFT U.O. No. 01/81/50/278/AM-18/DES-2/315 dated 11.09.2017

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 & 2 under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 & 2.
3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 & 2.
4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 & 2.
5. Quantity of import item at Sl. No. 4 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1.
6. Quantity of import item at Sl. No. 5 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No.1 .
7. Quantities of import items at Sl. No. 6 to 13.(LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 3.
8. Import item at Sl. No. 14 i.e. Wooden Cable Drum may be allowed as per packing policy

Norms committee may take a view

(S. K. Jain)
Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES-II)
Udyog Bhawan, New Delhi.


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
वाणिज्य विभाग/Dupit of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan New Delhi

EXPORT ITEM LIST (ADVANCE AUTHORISATION NO. 0310814293 DT. 28.06.2017

Sr. No.	Size & type Of Cables	Qty (MTRS)	Total Cable wt (MTs)
1	Copper Cond. XLPE Insulated PVC Sheathed Al. Wire Armoured Cables Below 1000 V.		
1.01	1 Core X 120 Sq.MM	7500	10.275
1.02	1 Core X 240 Sq.MM	9000	24.210
2	Copper Cond. XLPE Insulated ZHFR Sheathed Al. Wire Armoured Cables Below 1000 V.		
2.01	1 Core X 240 Sq.MM	9000	24.210
2.02	1 Core X 240 Sq.MM	6000	16.140


16/3/21


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
भाषिण्डा विभाग/Unit of Commerce
एकीकृत भवन, 14 बिल्डी
एनएच 24, नई दिल्ली
New Delhi

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15.5.2018

F.No. 7/29/2018-TS
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support Section)

Udyog Bhawan, New Delhi
Dated, the 16th March, 2018

OFFICE MEMORANDUM

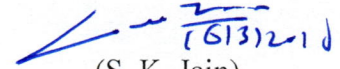
Subject: Ratification of norms in respect of Advance Authorisation No. 0310814274 dated 28.06.2017 issued to M/s Polycab Wires Pvt. Limited

Ref: DGFT U.O. No. 01/81/50/279/AM-18/DES-2/316 dated 11.09.2017

Advance Authorisation may be ratified as under:

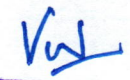
1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 3 under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 3.
3. Quantity of import item at Sl. No. 2 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 2 & 3.
4. Quantities of import items at Sl. No. 3 to 10 (LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 3.
5. Quantity of import item at Sl. No. 11 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1.
6. Quantity of import item at Sl. No. 12 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1.
7. Quantity of import item at Sl. No. 13 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No. 2 & 3.
8. Import item at Sl. No. 12 i.e. Wooden Cable Drum may be allowed as per packing policy

Norms committee may take a view


(S. K. Jain)

Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES-II)
Udyog Bhawan, New Delhi.


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महासंचालक
Directorate General of Foreign Trade
यांत्रिक विभाग/Unit of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

EXPORT ITEM LIST (ADVANCE AUTHORISATION NO. 0310814274 DT. 28.06.2017

Sr. No.	Size & type Of Cables	Qty (MTRS)	Total Cable wt (MTs)
1	Copper Cond. PVC Insulated PVC Sheathed Unarmoured Cables Below 1000 V.		
1.01	1 Core X 500 Sq.MM	1200	6.096
2	Copper Cond. PE Insulated PE Sheathed Armoured Cables Below 1000 V.		
2.01	2 Core X 1.5 Sq.MM	21000	4.158
2.02	4 Core X 1.5 Sq.MM	21000	5.313
2.03	2 Core X 2.5 Sq.MM	42000	10.542
3	Copper Cond. XLPE Insulated ZHFR Sheathed Armoured Cables Below 1000 V.		
3.01	3 Core X 150 Sq.MM	1000	6.030
3.02	3 Core X 150 Sq.MM	1000	6.030

✓ 16/01/2017


 विनोद कुमार कश्यप
 VINOD KUMAR KASHYAP
 निदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 निदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Deptt of Commerce
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan New Delhi

55
15-5-2018

F.No. 7/29/2018-TS
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support Section)

Udyog Bhawan, New Delhi
Dated, the 16th March, 2018

OFFICE MEMORANDUM

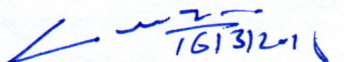
Subject: Ratification of norms in respect of Advance Authorisation No. 0310814294 dated 28.06.2017 issued to M/s Polycab Wires Pvt. Limited

Ref: DGFT U.O. No. 01/81/50/281/AM-18/DES-2/318 dated 11.09.2017

Advance Authorisation may be ratified as under:

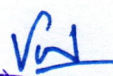
1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 16 under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 8, 10, 11, 13, 14 & 16.
3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 6, 7, 9, 12, 13 & 15.
4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1, 2, 3 & 6 to 16.
5. Quantity of import item at Sl. No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 6, 10 & 12 to 15.
6. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1, 3, 4, 5, 9, 11, 12, 14 & 15.
7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1, 3, 4, 5, 9, 11, 12, 14 & 15.
8. Quantity of import item at Sl. No. 7 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 6, 10 & 12 to 15.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No.1, 8, 9 to 12, 14 & 15.
10. Quantities of import items at Sl. No. 9 to 16.(LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 7, 8, 10 & 13.
11. Import item at Sl. No. 17 i.e. Wooden Cable Drum may be allowed as per packing policy

Norms committee may take a view


(S. K. Jain)

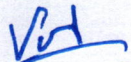
Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES-II)
Udyog Bhawan, New Delhi.


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
आर्थिक विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Sr. No.	Size & type Of Cables	Qty (MTRS)	Total Cable wt (MTs)
1	Copper Cond. XLPE Insulated PVC Inner Sheathed and MDPE Outer Sheathed Armoured Cables Below 1000 V.		
1.01	3 Core X 25 Sq.MM	6000	8.280
2	Copper Cond. PE Insulated and Sheathed Armoured Cables Below 1000 V.		
2.01	4 Core X 2.5 Sq.MM	24000	7.968
2.02	2 Core X 1.5 Sq.MM	21000	4.158
2.03	4 Core X 1.5 Sq.MM	30000	7.590
2.04	4 Core X 2.5 Sq.MM	39000	12.948
3	Copper Cond. XLPE Insulated PVC Sheathed Unarmoured Cables Below 1000 V.		
3.01	1 Core X 4 Sq.MM	1000	0.067
3.02	1 Core X 6 Sq.MM	1000	0.089
3.03	1 Core X 10 Sq.MM	2000	0.260
3.04	1 Core X 16 Sq.MM	2000	0.370
3.05	1 Core X 25 Sq.MM	2000	0.560
3.06	1 Core X 35 Sq.MM	2000	0.750
3.07	1 Core X 50 Sq.MM	2000	0.980
3.08	1 Core X 70 Sq.MM	500	0.345
3.09	1 Core X 95 Sq.MM	250	0.235
3.10	1 Core X 120 Sq.MM	250	0.293
3.11	1 Core X 150 Sq.MM	250	0.360
3.12	1 Core X 185 Sq.MM	250	0.448
3.13	1 Core X 240 Sq.MM	250	0.583
4	Copper Cond. PVC Insulated PVC Sheathed Unarmoured Cables Below 1000 V.		
4.01	1 Core X 10 Sq.MM	10300	1.494
4.02	1 Core X 16 Sq.MM	10300	2.112
4.03	1 Core X 25 Sq.MM	10300	3.193
4.04	2 Core X 1.5 Sq.MM	5000	0.465
4.05	2 Core X 2.5 Sq.MM	5000	0.580
4.06	2 Core X 4 Sq.MM	5000	0.965
4.07	2 Core X 6 Sq.MM	5000	1.125
5	Copper Cond. PVC Insulated Unarmoured Cables Below 1000 V.		
5.01	1 Core X 1 Sq.MM	20000	0.280
5.02	1 Core X 1.5 Sq.MM	102000	2.040
5.03	1 Core X 2.5 Sq.MM	102000	3.264
5.04	1 Core X 4 Sq.MM	30500	1.403
5.05	1 Core X 6 Sq.MM	30500	1.983
5.06	1 Core X 10 Sq.MM	10300	1.133
5.07	1 Core X 16 Sq.MM	6200	1.023
6	Al. Cond. Covered with Semi Cond. Comp. XLPE Insulated CU. Wire Screened with CU Tape MDPE Sheathed Unarmoured Cables 11 KV.		
6.01	3 Core X 300 Sq.MM	6000	31.740
7	Copper Cond. XLPE Insulated ZHFR Sheathed Al.Wire Armoured Cables Below 1000 V.		
7.01	1 Core X 800 Sq.MM	1000	8.700
8	Copper Cond. XLPE Insulated ZHFR Sheathed Armoured Cables Below 1000 V.		
8.01	3 Core X 150 Sq.MM	1000	6.030
8.02	3 Core X 150 Sq.MM	1000	6.030
9	Aluminium Cond. XLPE Insulated PVC Sheathed Armoured Cables 1100 V.		
9.01	4 Core X 35 Sq.MM	5000	5.280
9.02	4 Core X 25 Sq.MM	5000	4.330
9.03	3.5 Core X 185 Sq.MM	5000	16.885
9.04	3.5 Core X 35 Sq.MM	150	0.140
9.05	4 Core X 16 Sq.MM	150	0.094
10	CU. Cond. Covered with Semi Cond. Comp. XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables 11 KV.		
10.01	3 Core X 95 Sq.MM	1000	6.400
10.02	3 Core X 95 Sq.MM	2000	12.800
11	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables 1100 V.		
11.01	3 Core X 2.5 Sq.MM	2450	0.884

11.02	10 Core X 2.5 Sq.MM	1450	0.906
11.03	19 Core X 2.5 Sq.MM	700	0.673
11.04	14 Core X 2.5 Sq.MM	400	0.312
12	Al. Cond. Covered with Semi Cond. Comp. XLPE Insulated CU.Tape PVC Sheathed Armoured Cables 11 KV.		
12.01	3 Core X 95 Sq.MM	3999	3999
13	Cu. Cond. Covered With Semi Cond. Comp. XLPE Insulated Cu. Tpae ZHFR Sheathed Al.Wire Armoured Cables 11 KV.		
13.01	1 Core X 400 Sq.MM	3000	14.250
14	Cu. Cond. Covered With Semi Cond. Comp. XLPE Insulated Cu. Tpae PVC Sheathed Armoured Cables 11 KV.		
14.01	3 Core X 120 Sq.MM	3000	22.230
15	Al. Cond. Covered with Semi Cond. Comp. XLPE Insulated CU.Tape PVC Sheathed Armoured Cables 33 KV.		
15.01	3 Core X 300 Sq.MM	1250	13.203
16	Copper Conductor XLPE Insulated MDPE Outer Sheathed Unarmoured Service Cables Below 1000 V.		
16.01	2 Core X 6 Sq.MM	286736	56.487
16.02	2 Core X 10 Sq.MM	7066.000	1.978


VINOD KUMAR KASHYAP
 विदेश व्यापार अधिकारी
 Foreign Trade Officer
 विदेश व्यापार विभाग
 Directorate General of Foreign Trade
 वाणिज्य विभाग
 उद्योग विभाग
 New Delhi

✓ 161312.

56
15-5-2018

F.No. 7/29/2018-TS
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support Section)

Udyog Bhawan, New Delhi
Dated, the 16th March, 2018

OFFICE MEMORANDUM

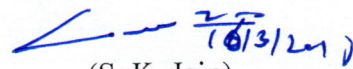
Subject: Ratification of norms in respect of Advance Authorisation No. 0310814303 dated 28.06.2017 issued to M/s Polycab Wires Pvt. Limited

Ref: DGFT U.O. No. 01/81/50/282/AM-18/DES-2/319 dated 11.09.2017

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 8 under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 8.
3. Quantity of import item at Sl. No. 2 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 8.
4. Quantity of import item at Sl. No. 3 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1 to 6.
5. Quantity of import item at Sl. No. 4 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1 to 6.
6. Quantities of import items at Sl. No. 5 to 12 (LLDPE, Aluminium Trihydrate, Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 7 & 8.
7. Quantity of import item at Sl. No. 13 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./Kg. content in the export items at Sl. No. 9, 5, 6 & 7.
8. Quantity of import item at Sl. No. 14 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No.1 to 6.
9. Import item at Sl. No. 15 i.e. Wooden Cable Drum may be allowed as per packing policy

Norms committee may take a view


(S. K. Jain)

Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES-II)
Udyog Bhawan, New Delhi.


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
याणिपय विभाग/Unit of Commerce
उद्योग भवन, नई दिल्ली
पञ्चम मंजूरतः: 15.03.2018

EXPORT ITEM LIST (ADVANCE AUTHORISATION NO. 0310814303 DT. 28.06.2017)

Sr. No.	Size & type Of Cables	Qty (MTRS)	Total Cable wt (MTs)
1	Copper Cond. Covered with Glass Mica Tape XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.		
1.01	2 Core X 4 Sq.MM	4300	2.064
2	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables Below 1000 V.		
2.01	13 Core X 2.5 Sq.MM	6100	6.039
2.02	25 Core X 2.5 Sq.MM	6250	10.375
2.03	2 Core X 4 Sq.MM	21200	9.010
3	Copper Cond. XLPE Insulated Overall Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
3.01	5 Pair X 0.5 Sq.MM	13665	5.261
3.02	2 Pair X 0.5 Sq.MM	2700	0.743
3.03	20 Pair X 0.5 Sq.MM	18100	18.643
3.04	10 Pair X 0.5 Sq.MM	17970	10.782
3.05	1 Pair X 1 Sq.MM	3500	3.290
4	Copper Cond. XLPE Insulated I & O Shielded PVC Sheathed Armoured Instrumentation Cables Below 1000 V.		
4.01	5 Pair X 0.5 Sq.MM	21310	10.229
4.02	10 Pair X 0.5 Sq.MM	16730	14.890
4.03	2 Pair X 1.5 Sq.MM	1000	0.460
5	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Individual and Overall Shielded PVC Sheathed Armoured Cables Below 1000 V.		
5.01	5 Pair X 0.5 Sq.MM	8450	5.408
5.02	10 Pair X 0.5 Sq.MM	6000	7.140
5.03	5 T X 1.5 Sq.MM	5750	7.073
5.04	10 T X 1.5 Sq.MM	19700	39.597
6	Copper Cond. Covered with Glass Mica Tape XLPE Insulated Overall Shielded PVC Sheathed Armoured Cables Below 1000 V.		
6.01	10 Pair X 0.5 Sq.MM	5250	4.305
6.02	5 Pair X 0.5 Sq.MM	5000	2.600
6.03	1 Pair X 1 Sq.MM	23710	6.757
6.04	1 T X 1.5 Sq.MM	18000	6.390
7	Copper Cond. Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Unarmoured Cables Below 1000 V.		
7.01	10 Pair X 0.5 Sq.MM	3500	1.806
8	Copper Cond. XLPE Insulated ZHFR Sheathed Unarmoured Instrumentation Cables Below 1000 V.		
8.01	1 Pair X 1 Sq.MM	18700	1.141


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Dept. of Commerce
 पृथ्वी भवन, नई दिल्ली
 New Delhi

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15-5-2018

F.No. 7/29/2018-TS
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support Section)

Udyog Bhawan, New Delhi
Dated, the 16th March, 2018

OFFICE MEMORANDUM

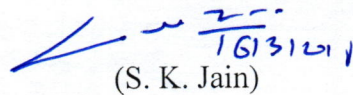
Subject: Ratification of norms in respect of Advance Authorisation No. 0310814467 dated 05.07.2017 issued to M/s Polycab Wires Pvt. Limited

Ref: DGFT U.O. No. 01/81/50/280/AM-18/DES-2/317 dated 11.09.2017

Advance Authorisation may be ratified as under:

1. Description, sizes, quantities and net weight of export items at Sl. No. 1 to 15 under the Advance Authorization may be specified as per enclosed Annexure.
2. Quantity of import item at Sl.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1 to 4 & 6 to 15.
3. Quantity of import item at Sl.No.2 i.e. Aluminium Ingot may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 1, 3, 5 & 15.
4. Quantity of import item at Sl. No. 3 i.e. LDPE Compound may be allowed as 1.05 Kgs./kg content in the export items at Sl. No. 1 to 4, 6, 8, 9, 11 & 13 to 15.
5. Quantity of import item at Sl. No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export items at Sl. No. 2 & 3.
6. Quantity of import item at Sl. No. 5 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export items at Sl. No. 1 to 14.
7. Quantity of import item at Sl. No. 6 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 1 to 14.
8. Quantity of import item at Sl. No. 7 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export items at Sl. No. 2 & 3.
9. Quantity of import item at Sl. No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the export items at Sl. No.2, 4 & 14.
10. Quantities of import items at Sl. No. 9 to 16.(LLDPE, Aluminium Trihydrate. Silane Coupling Agent, Perkadox, Anioxident, Calcium Carbonate, Calcined Clay, Magnisium Hydroxide) may be allowed as 1.05 Kgs./Kg. content in the export item at Sl. No. 15.
11. Quantity of import item at Sl. No. 17 i.e. Lead Ingot may be allowed as 1.01 kgs/kg content in the export items at Sl. No. 3 & 14.
12. Import item at Sl. No. 18 i.e. Wooden Cable Drum may be allowed as per packing policy

Norms committee may take a view


(S. K. Jain)

Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES-II)
Udyog Bhawan, New Delhi.

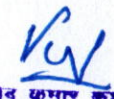

विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महाविभाग
Directorate General of Foreign Trade
वणिज्य विभाग
Department of Commerce
उद्योग भवन, नई दिल्ली
सहस्रकर्मचारी भवन, नई दिल्ली

SCHEDULE OF CONSUMPTION AND CIF VALUES OF RAW MATERIALS

ADVANCE AUTHORISATION FILE NO. 03/95/040/00284/AM18

ADVANCE AUTHORISATION NO. 0310814467 Dated 05.07.2017

Sr. No.	Size & type Of Cables	Qty (MTRS)	Cable wt (MTs)
1	Copper Cond. XLPE Insulated PVC Sheathed Al. Wire Armoured Cables Below 1000 V.		
1.01	1 Core X 240 Sq.MM	6000	16.140
1.02	1 Core X 95 Sq.MM	3000	3.390
2	Copper Cond. Covered with Semi Cond. Com. XLPE Insulated Cu. Tape PVC Sheathed Armoured Cables 11 KV.		
2.01	3 Core X 150 Sq.MM	3000	25.290
3	Cu.Cond. Covered with Semi Cond. Comp. XLPE Insulated Cu.Wire Screened with Cu. Tape PVC & Lead Sheathed AL. Wire Armoured Cables		
3.01	1 Core X 240 Sq.MM	19500	132.210
4	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables 1100 V.		
4.01	4 Core X 16 Sq.MM	1000	1.036
4.02	3 Core X 6 Sq.MM	4000	2.040
4.03	2 Core X 4 Sq.MM	885	0.451
4.04	2 Core X 16 Sq.MM	2385	2.242
4.05	4 Core X 300 Sq.MM	500	6.420
5	Aluminium Cond. PVC Insulated PVC Sheathed Unarmoured Cables 1100 V.		
5.01	1 Core X 70 Sq.MM	10000	3.860
5.02	1 Core X 16 Sq.MM	9000	1.341
6	Copper Cond. XLPE Insulated PVC Sheathed Unarmoured Cables Below 1000 V.		
6.01	4 Core X 2.5 Sq.MM	10000	2.640
6.02	3.5 Core X 35 Sq.MM	700	0.966


 विनोद कुमार कश्यप
 VINOD KUMAR KASHYAP
 विशेष व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विशेष व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 माणिक्य सिंगी/Ministry of Commerce
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan New Delhi

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6.03	3 Core X 16 Sq.MM	5100	3.611
6.04	4 Core X 6 Sq.MM	4000	1.792
6.05	3 Core X 25 Sq.MM	5200	4.763
6.06	3.5 Core X 25 Sq.MM	300	0.324
6.07	3 Core X 35 Sq.MM	2000	2.402
6.08	3.5 Core X 70 Sq.MM	1000	2.543
6.09	3 Core X 120 Sq.MM	900	3.294
6.10	3 Core X 185 Sq.MM	900	5.040
6.11	3 Core X 240 Sq.MM	1000	7.262
6.12	4 Core X 16 Sq.MM	3500	3.101
6.13	3.5 Core X 150 Sq.MM	1700	8.835
6.14	3 Core X 4 Sq.MM	3800	1.083
6.15	3 Core X 6 Sq.MM	5300	1.950
6.16	3 Core X 10 Sq.MM	3100	1.603
6.17	3 Core X 2.5 Sq.MM	10000	2.220
6.18	4 Core X 4 Sq.MM	4200	1.432
6.19	3.5 Core X 240 Sq.MM	9200	77.814
7	Copper Cond. PVC Insulated PVC Sheathed Unarmoured Cables Below 1000 V.		
7.01	3 Core X 2.5 Sq.MM	3000	0.735
7.02	3 Core X 1.5 Sq.MM	11000	2.189
7.03	5 Core X 1.5 Sq.MM	1500	0.374
7.04	10 Core X 1.5 Sq.MM	800	0.324
7.05	7 Core X 1.5 Sq.MM	2500	0.745
7.06	14 Core X 1.5 Sq.MM	2500	1.253
7.07	19 Core X 1.5 Sq.MM	2000	1.268
7.08	24 Core X 1.5 Sq.MM	5000	3.905
7.09	3 Core X 1.5 Sq.MM	12500	1.450
7.10	3 Core X 2.5 Sq.MM	15000	2.625

16/3/201

विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
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Foreign Trade Development Officer
सिस्टम ऑफिस, नया दिल्ली
Directorate General of Foreign Trade
असिस्टेंट सचिव/डप्टी ऑफ सचिव
Under Secretary/Deputy Secretary

8	Copper Cond. XLPE Insulated PVC Sheathed Tinned Copper Braided Unarmoured Cables Below 1000 V.		
8.01	3 Core X 25 Sq.MM	500	0.548
8.02	3 Core X 50 Sq.MM	400	0.718
8.03	3 Core X 70 Sq.MM	550	1.422
8.04	3 Core X 95 Sq.MM	500	1.693
8.05	3 Core X 120 Sq.MM	350	1.443
8.06	3 Core X 150 Sq.MM	800	4.037
8.07	3 Core X 185 Sq.MM	1000	6.215
8.08	3 Core X 240 Sq.MM	1000	6.215
8.09	3 Core X 300 Sq.MM	600	5.890
9	Copper Cond. XLPE Insulated PVC Sheathed Unarmoured Cables Below 1000 V.		
9.01	1 Core X 500 Sq.MM	11500	54.499
10	Copper Cond. PVC Insulated I & O Shielded PVC Sheathed Unarmoured Instrumentation Cables Below 1000 V.		
10.01	2 Pair X 0.5 Sq.MM	6000	0.690
10.02	5 Pair X 0.5 Sq.MM	3500	0.753
11	Copper Cond. XLPE Insulated Overall Shielded PVC Sheathed G.S. Wire Braiding Cables Below 1000 V.		
11.01	7 Core X 1 Sq.MM	1200	0.378
12	Copper Cond. PVC Insulated Unarmoured Cables Below 1000 V.		
12.01	1 Core X 6 Sq.MM	400	0.026
12.02	1 Core X 16 Sq.MM	400	0.066
12.03	1 Core X 50 Sq.MM	300	0.148
12.04	1 Core X 1 Sq.MM	4800	0.082
12.05	1 Core X 1.5 Sq.MM	75400	1.659
12.06	1 Core X 2.5 Sq.MM	2000	0.064
12.07	1 Core X 4 Sq.MM	6400	0.294
12.08	1 Core X 6 Sq.MM	4000	0.260


 विनोद कुमार कश्यप
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 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Deptt. of Commerce
 प्लॉट नं. 14, इंदिरा गेट
 एनएच-1, नई दिल्ली
 New Delhi

16/11/11

विदेश व्यापार विभाग
Foreign Trade Development Office
विदेश व्यापार अधिकारी
Directorate General of Foreign Trade
एन.टी.डी.ओ.
New Delhi

12.09	1 Core X 2.5 Sq.MM	60000	1.920
13	Copper Cond. PE Insulated Overall Shielded PVC Sheathed Unarmoured Instrumentation Cables Below 1000 V.		
13.01	2 Pair X 1 Sq.MM	1200	0.265
13.02	4 Pair X 1 Sq.MM	700	0.230
13.03	3 T X 1 Sq.MM	4000	1.344
13.04	10 T X 1 Sq.MM	500	0.474
14	Copper Cond. XLPE Insulated PVC & Lead Sheathed Armoured Cables Below 1000 V.		
14.01	2 Core X 16 Sq.MM	500	0.975
14.02	2 Core X 10 Sq.MM	1000	1.680
14.03	2 Core X 4 Sq.MM	720	0.842
14.04	2 Core X 25 Sq.MM	7070	14.918
14.05	2 Core X 2.5 Sq.MM	14225	15.790
15	Copper Cond. XLPE Insulated ZHFR Sheathed Al. Wire Armoured Cables Below 1000 V.		
15.01	1 Core X 300 Sq.MM	10500	34.787
15.02	1 Core X 300 Sq.MM	10500	34.787

16/3/2022

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विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार प्रशासकालय
Directorate General of Foreign Trade
एन.टी.डी.ओ.
New Delhi

No: 7/257/17/TSW / 16
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support)

Udyog Bhawan, New Delhi

Dated, the 8 April, 2018

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of AA No. 0310814496 dt. 06.07.2017 issued to M/s Sterlite Power Transmission Limited.

Ref: DGFT . U.O. No.01/81/50/283/AM-18/DES-2/320 dated 11.9.2017

Export Products (EP): Aluminium Conductor Steel Reinforced and All Aluminium Alloy Conductor

The above AA may be ratified as under:

Import Items:

- (i) Item 1, 2 and 3 may be allowed as per SION C7.
- (ii) Item 4 may be allowed as 2% of FOB value of EP at Sl No. 1.
- (iii) Items 5, 6 and 7 may be allowed as per C1394.
- (iv) These import items may be allowed as per the above-referred SIONs or as applied for, whichever is less.
- (v) Import items should be of relevant grade, size, thickness, diameter as contained in the EP. Net content of above inputs in the export product will be as certified by jurisdictional GST Authorities.

2. This issues with the approval of Technical Adviser (Boiler).

(Sundeep Chauhan)
 Development Officer
 Tel: 3200

To
 Directorate General of Foreign Trade
 (Sh. Vinod Kashyap, FTDO)
 Udyog Bhawan, New Delhi


 विनोद कुमार कश्यप
 VINOD KUMAR KASHYAP
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Dept. of Commerce
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan New Delhi

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15-05-2018

No: 47011/165/18/TSW / 05
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support)

Udyog Bhawan, New Delhi
Dated, the 23 April, 2018

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of AA No. 3410043485 dt. 19.09.2017 issued to M/s Welspun Corp Ltd.

Ref: DGFT . U.O. No.01/81/50/00390/AM-18/DES-2/433 dated 29.11.2017

Export Products (EP): Non Alloy Steel Black Pipe with 3LPE Coating of 1.80mm thickness, Non Alloy Steel Black Pipe and Non Alloy Steel Bend with Heat Shrink Sleeve Coating.

The above AA may be ratified as under:

Import Items:

- (i) Import item 1, 2, 3 and 4 may be allowed as per SION C1289.
- (ii) These import items may be allowed as per the above-referred SIONs or as applied for, whichever is less.
- (iii) Import items should be of relevant grade, size and specifications as contained in the EP. Net content of above inputs in the EP will be as certified by jurisdictional GST Authorities.


(Sundeep Chauhan)
Development Officer
Tel: 3200

To
Directorate General of Foreign Trade
(Sh. Vinod Kashyap, FTDO)
Udyog Bhawan, New Delhi


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Duplt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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15-05-2018

F.No. 7/103/2018-TS
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support Section)

Udyog Bhawan, New Delhi
Dated, the 14th March, 2018

OFFICE MEMORANDUM

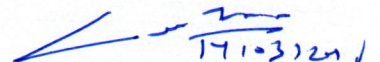
Subject: Ratification of norms in respect of Advance Authorisation No. 0310816787 dated 03.11.2017 issued to M/s Oetiker India Pvt. Limited

Ref: DGFT U.O. No. 01/81/50/491/AM18/DES-2/555 dtd. 23.01.2018

Advance Authorization may be ratified as under:

1. Import items at Sl. No. 1 to 4 shall be of relevant grade as contained in the export products.
2. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 40,000 Kgs. as 1.072 Kgs./Kg. in the export product at Sl. No. 1 after taking 1/3rd recovery from scrap.
3. Quantity of import item at Sl. No. 2 may be allowed as applied for i.e. 50,000 Kgs. as 1.072 Kgs./Kg. in the export product at Sl. No. 2 after taking 1/3rd recovery from scrap.
4. Quantity of import item at Sl. No. 3 may be allowed as applied for 72000 Kgs. as 1.074 Kgs./Kg. in the export product at Sl. No. 3 after taking 1/3rd recovery from scrap.
5. Quantity of import item at Sl. No. 4 may be allowed as 9023 Kgs. as 1.173 Kgs./Kg. in the export product at Sl. No. 4 after taking 1/3rd recovery from scrap.

Norms committee may take a view


(S. K. Jain)

Development Officer
Tele : 2306 3166

To
Directorate General of Foreign Trade
(Sh. Vinod Kumar Kashyap, FTDO, DES.II)
Udyog Bhawan, New Delhi.


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महाविभाग/अध्यक्ष
Directorate General of Foreign Trade
आर्थिक विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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15-05-2018

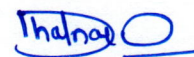
Government of India
Ministry of Steel
Technical Division

Subject: Ratification of input-output norm in terms of Para 4.7 of HBP (Vol) of Advance Authorization No 3410043635 dated 14.11.2017 of M/s China Steel Corporation India Pvt Limited, Vadodra.

DGFT may refer to their UO No 01/81/50/486/AM-18/DES-2/52 dated 23.01.2018 whereby the applications of AA of **M/s China Steel Corporation India Pvt Limited, Vadodra** has been forwarded to Ministry of Steel for comments/views.

In the above connection, it may be noted that the applicant has applied for import of 599.55 MT silicon electrical steel of CR full hard unannealed wide coils width of 600 mm or more grade 65C 1000, thickness 0.30 mm - 0.75 mm and 2199.75 MT Silicon electrical steel of CR full hard unannealed wide coils width of 600 mm or more grade 50C 470C, thickness 0.30 mm - 0.75 mm against export of 571 MT flat rolled product of silicon electrical steel non grain oriented width of 600 mm or more grade 65C 1000 thickness 0.300 mm 0.750 mm and 2095 MT flat rolled product of silicon electrical steel non grain oriented width of 600 mm or more grade 50C 470C thickness 0.30 mm - 0.75 mm.

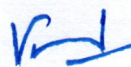
In view of the above, Ministry of Steel recommends the wastage @ 3% on import of prime quality Non Grain Oriented Silicon Electrical Steel of Cold Rolled Full Hard Un-Annealed Wide Coils, Width of 600 MM or More, Grade 65C1000 and 50C470C, Thickness 0.3 MM to 0.75 MM against export of Flat Rolled Product of Non Grain Oriented Silicon Electrical Steel, fully processed (uncoiling, welding, cleaning, annealing, coating, bending & cooling and dividing and recoiling), width of 600 MM or more Grade 50C 470C and 65C1000 Thickness 0.3 MM to 0.75 MM.



(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri Vinod kashayap, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(8)/2017-TD dated 10.04.2018


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार प्रशासनालय
Directorate General of Foreign Trade
व्यापारिक विभाग/Deptt. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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15.5.2018

No: 7/31/2018/TSW / 23
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support)

Udyog Bhawan, New Delhi
Dated, the 3 April, 2018
May

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of AA No. 0310817088 dt. 15.11.2017 issued to M/s Man Industries (India) Ltd.

Ref: DGFT . U.O. No.01/81/50/498/AM-18/DES-2/548 dated 23.1.2018

Export Products (EP): Alloy Steel Submerged Arc Welded Pipes with 3 layer Polyethylene Coating of 3.5mm thickness.

The above AA may be ratified as under:

Import Items:

- (i) Item 1, 2, 3, 4, 5 and 6 may be allowed as per SION C1292.
- (ii) These import items may be allowed as per the above-referred SIONs or as applied for, whichever is less.
- (iii) Import items should be of relevant grade, size and specifications as contained in the EP. Net content of above inputs in the export product will be as certified by jurisdictional GST Authorities.

2. This issues with the approval of Technical Adviser (Boiler).


(Sundeep Chauhan)
Development Officer
Tel: 3200

To
Directorate General of Foreign Trade
(Sh. Vinod Kashyap, FTDO)
Udyog Bhawan, New Delhi


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार प्रशासनालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

No: 7/31/2018/TSW / 22
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support)

Udyog Bhawan, New Delhi
 Dated, the 3 April, 2018
 May

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of AA No. 0310817152 dt. 20.11.2017 issued to M/s Man Industries (India) Ltd.

Ref: DGFT . U.O. No.01/81/50/499/AM-18/DES-2/549 dated 23.1.2018

Export Products (EP): Alloy Steel Submerged Arc Welded Pipes with 3 layer Polyethylene Coating of 3.5mm thickness.

The above AA may be ratified as under:

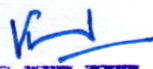
Import Items:

- (i) Item 1, 2, 3, 4, 5 and 8 may be allowed as per SION C1292.
- (ii) % wastage on net content for the items 6 and 7 may be allowed as repeat of AA No. 0310808762 dated 26.10.2016 ratified in NC meeting dated 27.12.2016.
- (iii) These import items may be allowed as per the above-referred SIONS/%wastages or as applied for, whichever is less.
- (iv) Import items should be of relevant grade, size and specifications as contained in the EP. Net content of above inputs in the export product will be as certified by jurisdictional GST Authorities.

2. This issues with the approval of Technical Adviser (Boiler).

(Sundeep Chauhan)
 Development Officer
 Tel: 3200

To
 Directorate General of Foreign Trade
 (Sh. Vinod Kashyap, FTDO)
 Udyog Bhawan, New Delhi


 विनोद कुमार कश्यप
 VINOD KUMAR KASHYAP
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Duplt of Commerce
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

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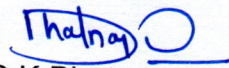
F.No. 2(6)/2011-TW
Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norm in respect of Advance Licences No 0310817207 dated 22.11.2017 - M/s Aesthetic Stamping & Lamination Limited, Mumbai

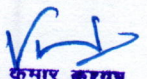
DGFT may refer to their UO No 01/81/50/485/AM-18/DES-2/85 dated 23.01.2018 whereby the above mentioned Advance Authorization of **M/s Aesthetic Stamping & Lamination Limited, Mumbai** has been forwarded to Ministry of Steel for our comments/views.

Ministry of Steel recommends the import of Cold Rolled Non Grain Oriented (CRNGO) Steel in coils form (Prime Quality) of relevant grade and allows wastage 1.015 Kg/kg against export of CRNGO Electrical Steel Slit Coils subject to the condition that width of imported coils is more than the respective width of export products. The following amendment in the description of item of import and quantity of import is recommended:

Sl No	Advance Authorization No and date	Description of item of Export	Qty	Description of item of import	Qty
1	0310817207 dated 22.11.2017	CRNGO Electrical Steel Slit Coils.	500 MT	CRNGO Electrical Steel in Coil form (Prime Quality) of relevant Grade.	507.5 MT


(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri Vinod Kashyap, FTDO, DGFT, Udyog Bhawan, New Delhi.
Ministry of Steel U.O.No. 2(6)/2011-TW dated 24.01.2018


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
निदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
निदेश व्यापार प्रशासनालय
Directorate General of Foreign Trade
प्राथम्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

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15-05-2017

No: 7/257/17/TSW /18
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
(Technical Support)

Udyog Bhawan, New Delhi
Dated, the 18 April, 2018

OFFICE MEMORANDUM

Subject: Ratification of norms in respect of AA No. 0310818034 dt. 27.12.2017 issued to M/s Sterlite Power Transmission Limited.

Ref: DGFT . U.O. No.01/81/50/495/AM-18/DES-2/552 dated 23.1.2018

Export Products (EP): Aluminium Conductor Steel Reinforced and All Aluminium Alloy Conductor

The above AA may be ratified as under:

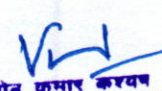
Import Items:

- (i) Item 1, 2 and 3 may be allowed as per SION C7.
- (ii) Item 4 may be allowed as 2% of FOB value of EPs at Sl No. 1 and 2.
- (iii) Items 5, 6 and 7 may be allowed as per C1394.
- (iv) These import items may be allowed as per the above-referred SIONs or as applied for, whichever is less.
- (v) Import items should be of relevant grade, size, thickness, diameter as contained in the EP. Net content of above inputs in the export product will be as certified by jurisdictional GST Authorities.

2. This issues with the approval of Technical Adviser (Boiler).


(Sundeeep Chauhan)
Development Officer
Tel: 3200

To
Directorate General of Foreign Trade
(Sh. Vinod Kashyap, FTDO)
Udyog Bhawan, New Delhi


विनोद कुमार कश्यप
VINOD KUMAR KASHYAP
विदेशी व्यापार विकास अधिकारी
Foreign Trade Development Officer
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